

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN BENCH, PUNE**

OA No. 104 OF 2019

In the matter of :

Nitin Devraj Jaru & Anr.

...Applicants

Versus

Union of India & Ors.

...Respondents

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Through:



CYRIL AMARCHAND MANGALDAS

Counsel for Respondent No. 6

Level 1&2, Max Towers,

C-001/A Sector 16B, Noida – 201304,

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PLACE: New Delhi

DATE: 10/10/2022

762

681



SAL STEEL LTD.

Admn Office : Shah Alloys Corporate House, Sola - Kalol Road, Santej, Ta.: Kalol, Dist. Gandhinagar - 382721
Regd Office : 5/1, Shreeji House, 5th Floor, Behind M.J.Library, Ashram Road, Ahmedabad - 380006 India
Phone : 02764 - 661100



Cert No. 5382 - Q15, E15, OHS - 001
ISO 9001, ISO 14001, ISO 45001

Date: 05/09/2022

To,

Gujrat pollution Control Board
Regional Officer,
Room. No. 215-216, Second floor,
Dindayal Port Trust - Admin Building,
Section- 10-A - Gandhidham - Kutch (East)

Sub: Progress report of your letter on dated 1-07-2022.

Reference: letter no. PC/CCA-Kutch-345(18)/GPCB ID: 18021/dated 01.07.2022

Respected Sir,

Please find herewith point wise progress reports in tabular format of conclusion point stipulated in the above referred letter.

For the Thank You.

For SAL STEEL LTD,



Authorized Signatory

Enclosure- As Above

Copy to GPCB, Paryavaran Bhavan, Sector-10A, Gandhinagar

CIN-L 29199GJ2003PLC043148

GPCB ID- 18021

Date: - 05.09.2022

To,
Gujrat pollution Control Board
Regional Officer,
Room. No. 215-216, Second floor,
Dindayal Port Trust - Admin Building,
Section- 10-A - Gandhidham - Kutch (East)

Subject: Progress report of your letter on dated **1-07-2022**.

Reference: letter no. PC/CCA/-Kutch-345(18)/GPCB ID: 18021/dated **01.07.2022**

Point No.	Conclusion by Committee	Submitted reply to GPCB on dated 05/07/2022	Progress report on dated 29/08/2022
1)	The unit has violated CRZ notification 2011 in lieu of illegal dispose of fly ash in CRZ area.	The unit has not violated CRZ notification 2011. The fact is one farmer had approached our company for fly ash, to use it for reclamation of land for use of farming. As a farmer his demand was genuine and accordingly we had supplied him the fly ash. When we came to know that his land is falling in CRZ area we had lifted all the fly ash back under the supervision of Hon'ble Collector and GPCB officer at our cost. So, company was not involved in violation CRZ notification. We have already submitted the details to Authority the same is attached as per Annexure-A .	Collector Kutch has formed the committee and as per instruction of committee we have lift it back. Members of committee visited the site there after.

2)	<p>At present, the unit does not have NOC from GGWA for withdrawal of saline ground Water.</p>	<p>As regarding CGWA NOC we had NOC of CGWA before the date of expiring we have applied for renewal. In the process of renewal they have demanded water impact assessment study report, only through their own approved agency.</p> <p>To conduct this assessment they need at least 3 to 6 months because they have to carry out numbers of studies. Accordingly we have handover this study to J.M Environet Pvt. Ltd. They have conducted studies and submitted report in the month of April, 2022 which is annex herewith as Annexure-B. This report was submitted to department in due course and Authority has process our renewal NOC application and has granted our NOC, valid up to 12.12.2024. Our old NOC was expired on 12.12.2021, our new NOC is granted from 13.12.2021 to 12.12.2024. Renewal NOC copy is attached herewith as per Annexure-C.</p>	<p>Unit has submitted NOC Copy. Sal has applied timely at CGWA for renewal, but it was delay due to Impact assessment with GW modeling studies report. We have submitted report on month of April, 2022. And Authority has process our renewal NOC application and has granted our NOC on dated 04.07.2022. NOC Valid from 13-12-2021 to 12.12.2024. Renewal NOC copy is attached herewith as per ANNEXURE-A.</p>
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3)	<p>The unit should consider seawater desalination plant as consistent source (with time targeted action plan submission and implementation) and gradually reduce their dependency on existing source namely GWIL and ground water.</p>	<p>We have two sources of water one is Narmada Water and second is Saline Ground Water. As per policy of Central Government they always encourage to use of Saline Ground Water. GWIL is supplying us the Narmada Water, the State Government has allocated quota for Narmada water to the State Industries and at present more than fifteen thousand units are using Narmada water. GWIL is only intermediate agency. At present our plant is situated 20 KM away from sea source. All the land between sea sources to our factory is belongs to private land, nobody will permit us to lay the pipe line. The land acquisition power is only with State Government, so it is not possible for us to lay the pipe line and use the sea water. The saline water we are using is not useful for farming or for drinking water so whatever saline water we are using is a kind of waste water. A guideline for Saline Ground water abstraction is attached herewith as per Annexure-D.</p>	<p>We have two sources of water one is Narmada Water and second is Saline Ground Water. GWIL is a professional body constructed by Government of Gujarat to sale allocated Narmada water professionally to the industries. GWIL is bulk suppliers in Gujarat for many industries. GWIL supply water to us from industrial quota and we are regularly pay charges of it. Our water requirement is fulfill by GWIL & Saline ground water. Water we are using is not useful for farming or for drinking water because of it is saline water. So saline water we are using is a kind of as waste water.</p>
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4)	<p>The unit should install desulphurization system, no augment ESP for captive power plant boiler as it uses lignite resulting in exceeding emissions wrt standards prescribed from the power plant stack.</p>	<p>Regarding installation of desulphurization system and augment ESP for captive power plant boiler as it uses lignite resulting in exceeding emissions wrt standards prescribed from the power plant stack. As per board circular on dated 03.06.2021 we have install automatic lime dosing system at our coal based boiler to control SO₂. We are planning to enhance ESP internals to achieve better efficiency and operating efficiently. Work will complete within 6 months. Please find enclosed Annexure-I of PO Copy and service Copy. For your reference and records herewith we submit our last month lime consumption and utilization data with Bill copy. Please find herewith attached Annexure-E.</p>	<p>To the control of SO₂, we are dosing of lime pre-mixed with coal since 2021. As per GPCB guidelines on dated 03-06-2021. We have installed facility of automatic dosing system from March-2022. For your record and ready reference find herewith attached ANNEXURE-B of last 6 months lime dosing details.</p> <p>We have done maintenance work and replacement of 100 Numbers of old collecting electrodes with new Electrodes and 700 numbers emitting electrodes, 3 numbers support insulators, 6 numbers shaft insulators, 30 numbers collecting rapping hammer and discharge rapping hammer each in the 110 TPH ESP on January 2022. Total cost was Rs- 20, 16,885/- for our 110 TPH Boiler work on December-2021. We have to order to enhance ESP internals to achieve better efficiency and operating efficiently. On readiness of ordered materials, we will initiate site execution. Please find enclosed ANNEXURE-C of PO Copy and Photos of ESP maintenance work.</p>
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5)	<p>The unit should effectively take measures to control fugitive emissions with time targeted action plan in the process area, improve raw material storage area by wind breaking wall or three tier plantation and improve solid waste utilization to achieve 100% use of ash and slag. Scope exists in terms of concrete block manufacturing and use in infrastructure projects apart from cement industry.</p>	<p>We have already taken the measure to control fugitive emissions by providing sprinkling water at various areas in our plant we have already installed Concrete Block facility photographs attached as per Annexure.-F.</p>	<p>We have planted around 5500 plants in year of 2019, 3700 plants was planted in year of 2020, 1000 plants was planted in year of 2021 & 800 plants was planted in this year. We have planted three tier plantations on our plant boundary.</p> <p>We have already installed Block making machine for the utilization of fly ash. We are operating our block machine efficiently. Please find photograph of block machine as per ANNEXURE-D.</p>
6)	<p>Dry fog system should be installed all along the conveyor belt and fogger system should be used at all fugitive emission vulnerable sources instead to water sprinkling through tankers. Improved housekeeping clubbed with fogger guns will be more sustainable and effective than heavy water consuming vehicle mounted sprinklers or fixed sprinklers.</p>	<p>After your visit, we have developed movable mobile water fogging system. Which includes fogging at coal ground hoppers, conveyors and fly ash silos; We have introduced fixed water fogging system at coal ground hopper. For Dry fog system we have started inquiry about and will try to install very soon as well as fogger guns also we will try to install very soon. To control of fugitive emission from the conveyor we have covered conveyor with Canopy, we also have water fogger system to control of fugitive emission and reduced water consumption.</p>	<p>We are continuously fogging at Coal ground hoppers & sheds. We have already 1 anti fog gun and another 1 is ordered. We have covered our conveyor with GI sheets to control of fugitive emissions. To installation of fogging system at different locations it will done within 6 months.</p> <p>Please find enclosed ANNEXURE-D for PO Copy of Fogger gun and photograph of fogging system & Conveyors.</p>

7)	The transfer junctions of all conveyor belts and material transfer points should be provided with dust extraction system.	Most of transfer junction point is covered with dust extraction system if anything left we will install. We have installed dust abstraction system at various junction whichever left we will install within short period.	We have mostly covered our transfer junctions and conveyor with dust extraction system like Bag filters, wet scrubber, Cyclone separator, and Electrostatic precipitators. We have provided dust abstraction system at Screening & crushing of Coal And Iron ore. Also provided dust abstractions system at coal transfer tower, product separations and cooler discharge point. Details and photographs of Transfer junction with dust extraction system is as per ANNEXURE-E
8)	Three tier plantations all along the plant boundary is required to contain the fugitive emissions.	We have done number of plantation in surrounding area of plant; we have also developed green belt photographs attached as annexure. We will develop three tier plantations. Please find attached photos of plantations as per Annexure-G .	We have done number of plantation in surrounding area of plant; Since year of 2019 around 11000 plants are planted. We developed three tier plantations. Please find attached photos of plantations on boundary as per Annexure-F .
9)	Construct concrete boundary wall all along the existing fry ash dump area and reduce dependency on land disposal of fly ash.	We will develop Concrete boundary wall along with existing fly ash dump area in within six months.	We have done boundary wall work behind fly ash storage area. Due to rainy season work is stopped remaining work of boundary wall will completed by February- 2023.

10)	Install sewage treatment plant comprising of at least primary, / and secondary treatment so that treated sewage can be reused	Our domestic waste disposal in soak pit/septic tank. But we assure that we will install STP at our premises and our domestic waste water will be treated by sewage treatment plant.	We have Ordered to Orbit Industry of Sewage treatment plant for treat sewage water. Sewage treatment plants Location and area was identified. Installation work will complete before December-2022. For your reference and record please find herewith attached order copy for STP plant as per ANNEXURE-G.
11)	Rainwater harvesting may be practiced by the unit.	For Rainwater harvesting we are developing percolating well water recharge system in the premises, we have already developed 3 percolations well. Photos are attached as per Annexure-H.	We have already practiced for rain water harvesting. Unit has developed 3 percolating well to recharge ground water. Existing recharge well Photos are attached as per ANNEXURE-H.

❖ **Note: - All Attached Annexure is for the progress report.**

DynamicPDF



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)

NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	Sal Steel Limited		
Project Address:	Plot No.: 245/p,		
Village:	Bharapar	Block:	Gandhidham
District:	Kachchh	State:	Gujarat
Pin Code:			
Communication Address:	Block No.221,, Shas Alloys Corporate House, Sola -kalol Road, Santej, Kalol, Gandhinagar, Gujarat - 382721		
Address of CGWB Regional Office :	Central Ground Water Board West Central Region, Swami Narayan College, Building, Shah Alam Tolnaka, Ahmadabad, Gujarat - 380022		

1. NOC No.:	CGWA/NOC/IND/REN/1/2022/7072											
2. Application No.:	21-4/5301/GJ/IND/2019	3. Category: (GWRE 2020)	Saline									
4. Project Status:	Existing Ground Water		5. NOC Type:	Renewal								
6. Valid from:	13/12/2021	7. Valid up to:	12/12/2024									
8. Ground Water Abstraction Permitted:												
	Fresh Water		Saline Water	Dewatering	Total							
	m ³ /day	m ³ /year	m ³ /day	m ³ /year	m ³ /day	m ³ /year						
			2436.00	889140.00								
9. Details of ground water abstraction /Dewatering structures												
	Total Existing No.:6						Total Proposed No.:0					
	DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*	0	0	6	0	0	0	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps												
10. Ground Water Abstraction/Restoration Charges paid (Rs.):												
11. Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.	No. of Piezometers						Monitoring Mechanism					
	Manual						DWLR**		DWLR With Telemetry			
**DWLR - Digital Water Level Recorder	2						0		1		1	

(Compliance Conditions given overleaf)

This is an auto generated document & need not to be signed.

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011

Phone: (011) 23383561 Fax: 23382051, 23386743

Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

and undertakes that the furnished information is CORRECT & ACCURATE.

Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is/are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

ANNEXURE-B				
CPP LIME STONE CONSUMPTION(MT)- FEBRUARY 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-Feb-22	61.2	5.4	0	55.8
2-Feb-22	55.845	6.8	0	49.0
3-Feb-22	49.02	8.0	0	41.0
4-Feb-22	40.995	3.9	37.7	74.8
5-Feb-22	74.81	9.0	0	65.8
6-Feb-22	65.84	12.2	38.9	92.5
7-Feb-22	92.545	11.6	0	81.0
8-Feb-22	80.98	11.0	0	70.0
9-Feb-22	70.015	11.0	38.4	97.5
10-Feb-22	97.45	5.9	0	91.6
11-Feb-22	91.6	6.6	0	85.0
12-Feb-22	85	7.7	0	77.4
13-Feb-22	77.35	6.3	0	71.1
14-Feb-22	71.05	7.3	0	63.7
15-Feb-22	63.715	8.3	38.1	93.5
16-Feb-22	93.49	8.8	0	84.7
17-Feb-22	84.7	8.9	0	75.9
18-Feb-22	75.85	6.8	0	69.0
19-Feb-22	69.04	8.8	0	60.3
20-Feb-22	60.265	7.0	0	53.3
21-Feb-22	53.305	8.9	37.7	82.2
22-Feb-22	82.155	6.0	0	76.1
23-Feb-22	76.125	4.0	0	72.1
24-Feb-22	72.105	10.8	0	61.3
25-Feb-22	61.305	10.3	37.6	88.6
26-Feb-22	88.57	10.0	0	78.6
27-Feb-22	78.55	9.7	0	68.8
28-Feb-22	68.845	10.5	0	58.3
TOTAL		231.3	228.4	

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CPP LIME STONE CONSUMPTION(MT)-MARCH 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-Mar-22	58.3	11.3	0	47.1
2-Mar-22	47.05	10.5	37.6	74.2
3-Mar-22	74.15	7.1	0	67.1
4-Mar-22	67.1	5.9	0	61.2
5-Mar-22	61.19	8.1	38.6	91.7
6-Mar-22	91.69	8.7	0	83.0
7-Mar-22	82.99	10.6	0	72.4
8-Mar-22	72.37	9.9	0	62.4
9-Mar-22	62.44	6.1	38.4	94.8
10-Mar-22	94.765	1.7	0	93.1
11-Mar-22	93.1	1.6	0	91.5
12-Mar-22	91.525	2.5	0	89.0
13-Mar-22	89.035	2.3	0	86.8
14-Mar-22	86.785	3.3	0	83.5
15-Mar-22	83.485	3.6	0	79.9
16-Mar-22	79.885	6.0	0	73.9
17-Mar-22	73.885	3.4	0	70.5
18-Mar-22	70.51	4.7	0	65.9
19-Mar-22	65.86	4.1	0	61.8
20-Mar-22	61.81	3.8	0	58.1
21-Mar-22	58.06	6.0	0	52.1
22-Mar-22	52.06	6.3	38.4	84.2
23-Mar-22	84.16	6.0	0	78.2
24-Mar-22	78.16	6.0	0	72.2
25-Mar-22	72.16	5.6	0	66.6
26-Mar-22	66.61	5.3	0	61.4
27-Mar-22	61.36	6.3	0	55.1
28-Mar-22	55.06	5.9	0	49.2
29-Mar-22	49.21	6.2	37.7	80.8
30-Mar-22	80.76	6.0	0	74.8
31-Mar-22	74.76	5.7	0	69.1
TOTAL		179.9	190.7	

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CPP LIME STONE CONSUMPTION(MT)- APRIL 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-Apr-22	69.1	8.9	38.1	98.4
2-Apr-22	98.35	5.6	0	92.8
3-Apr-22	92.8	5.7	0	87.1
4-Apr-22	87.1	7.0	0	80.1
5-Apr-22	80.095	11.2	0	68.9
6-Apr-22	68.905	13.2	0	55.7
7-Apr-22	55.705	12.0	0	43.7
8-Apr-22	43.705	12.1	0	31.6
9-Apr-22	31.6	12.1	19.3	38.8
10-Apr-22	38.765	6.8	0	32.0
11-Apr-22	31.955	4.7	0	27.3
12-Apr-22	27.275	5.9	0	21.4
13-Apr-22	21.41	5.8	18.8	34.4
14-Apr-22	34.42	6.1	0	28.3
15-Apr-22	28.33	6.3	0	22.1
16-Apr-22	22.06	5.9	0	16.2
17-Apr-22	16.195	5.5	13.6	24.3
18-Apr-22	24.32	5.8	0	18.5
19-Apr-22	18.545	5.6	37.8	50.7
20-Apr-22	50.72	5.0	0	45.8
21-Apr-22	45.77	5.3	0	40.4
22-Apr-22	40.445	5.9	0	34.6
23-Apr-22	34.595	1.8	0	32.8
24-Apr-22	32.825	1.8	0	31.0
25-Apr-22	31.025	8.3	0	22.8
26-Apr-22	22.775	5.9	0	16.9
27-Apr-22	16.925	4.7	0	12.3
28-Apr-22	12.275	5.5	30	36.8
29-Apr-22	36.8	3.2	0	33.7
30-Apr-22	33.65	6.9	30	56.8
TOTAL		200.0	187.6	

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and undertakes that the furnished information is CORRECT & ACCURATE.

CPP LIME STONE CONSUMPTION(MT)(MT)- MAY 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-May-22	56.8	8.6	0	48.3
2-May-22	48.25	8.4	0	39.9
3-May-22	39.85	8.1	0	31.8
4-May-22	31.75	8.5	0	23.2
5-May-22	23.23	7.1	25.78	42.0
6-May-22	41.96	6.5	28.9	64.4
7-May-22	64.41	7.0	0	57.4
8-May-22	57.435	6.5	0	51.0
9-May-22	50.985	4.7	42.13	88.4
10-May-22	88.39	3.9	30	114.5
11-May-22	114.49	5.7	0	108.8
12-May-22	108.79	4.2	0	104.6
13-May-22	104.59	0.0	0	104.6
14-May-22	104.59	0.0	0	104.6
15-May-22	104.59	0.0	0	104.6
16-May-22	104.59	0.4	0	104.2
17-May-22	104.215	6.3	0	97.9
18-May-22	97.915	7.0	0	91.0
19-May-22	90.955	6.5	0	84.4
20-May-22	84.445	6.2	0	78.3
21-May-22	78.295	6.6	0	71.7
22-May-22	71.695	6.4	0	65.3
23-May-22	65.32	6.8	0	58.5
24-May-22	58.495	6.0	0	52.5
25-May-22	52.495	6.2	0	46.3
26-May-22	46.27	6.2	0	40.1
27-May-22	40.12	5.5	0	34.6
28-May-22	34.63	6.7	0	28.0
29-May-22	27.955	6.8	0	21.2
30-May-22	21.205	6.7	0	14.5
31-May-22	14.53	6.6	25.1	33.0
TOTAL		169.1	126.81	

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

CPP LIME STONE CONSUMPTION(MT)-JUNE 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-Jun-22	33	4.4	0	28.7
2-Jun-22	28.65	3.6	0	25.0
3-Jun-22	25.02	7.2	26.37	44.2
4-Jun-22	44.19	8.3	0	35.9
5-Jun-22	35.94	7.1	0	28.9
6-Jun-22	28.89	6.9	0	22.0
7-Jun-22	21.99	6.2	0	15.8
8-Jun-22	15.84	6.2	0	9.7
9-Jun-22	9.69	7.2	0	2.5
10-Jun-22	2.46	5.3	32.48	29.6
11-Jun-22	29.615	5.1	0	24.5
12-Jun-22	24.515	5.3	0	19.3
13-Jun-22	19.265	4.5	35.3	50.1
14-Jun-22	50.065	4.3	0	45.8
15-Jun-22	45.79	4.8	0	41.0
16-Jun-22	40.99	4.9	0	36.1
17-Jun-22	36.115	0.2	39.17	75.1
18-Jun-22	75.12	0.0	0	75.1
19-Jun-22	75.12	3.9	0	71.2
20-Jun-22	71.22	3.2	0	68.1
21-Jun-22	68.07	4.4	0	63.7
22-Jun-22	63.72	4.7	0	59.1
23-Jun-22	59.07	4.5	0	54.6
24-Jun-22	54.57	4.2	0	50.4
25-Jun-22	50.37	3.2	0	47.2
26-Jun-22	47.22	3.6	0	43.6
27-Jun-22	43.62	4.3	0	39.3
28-Jun-22	39.3	4.2	0	35.1
29-Jun-22	35.1	4.1	0	31.1
30-Jun-22	31.05	4.2	0	26.9
TOTAL		139.5	133.32	

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

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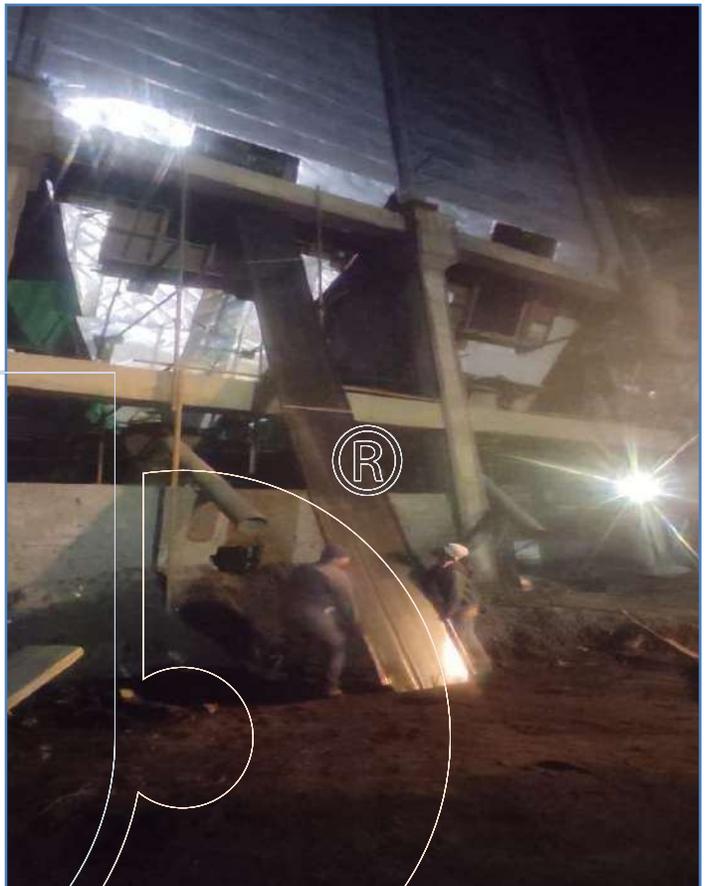
CPP LIME STONE CONSUMPTION(MT)- JULY 2022				
DATE	OPENING STOCK	COSUMPTION	RECEIVE	CLOSING STOCK
1-Jul-22	26.85	4.1	0	22.8
2-Jul-22	22.75	3.2	0	19.6
3-Jul-22	19.55	3.3	0	16.3
4-Jul-22	16.25	3.2	0	13.1
5-Jul-22	13.05	3.1	0	10.0
6-Jul-22	9.95	0.0	0	10.0
7-Jul-22	9.95	0.0	0	10.0
8-Jul-22	9.95	0.0	0	10.0
9-Jul-22	9.95	2.1	0	7.9
10-Jul-22	7.85	2.3	0	5.6
11-Jul-22	5.55	2.4	0	3.2
12-Jul-22	3.15	0.2	0	2.9
13-Jul-22	2.925	0.0	0	2.9
14-Jul-22	2.925	0.0	0	2.9
15-Jul-22	2.925	0.0	0	2.9
16-Jul-22	2.925	0.0	0	2.9
17-Jul-22	2.925	0.0	0	2.9
18-Jul-22	2.925	0.0	0	2.9
19-Jul-22	2.925	0.0	0	2.9
20-Jul-22	2.925	0.0	0	2.9
21-Jul-22	2.925	0.0	0	2.9
22-Jul-22	2.925	0.0	0	2.9
23-Jul-22	2.925	0.5	0	2.5
24-Jul-22	2.475	0.6	0	1.9
25-Jul-22	1.875	0.0	0	1.9
26-Jul-22	1.875	0.0	0	1.9
27-Jul-22	1.875	0.0	13.6	15.5
28-Jul-22	15.475	3.0	0	12.5
29-Jul-22	12.475	5.0	0	7.5
30-Jul-22	7.525	2.8	0	4.7
31-Jul-22	4.725	3.1	0	1.6
TOTAL		35.7	13.6	

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

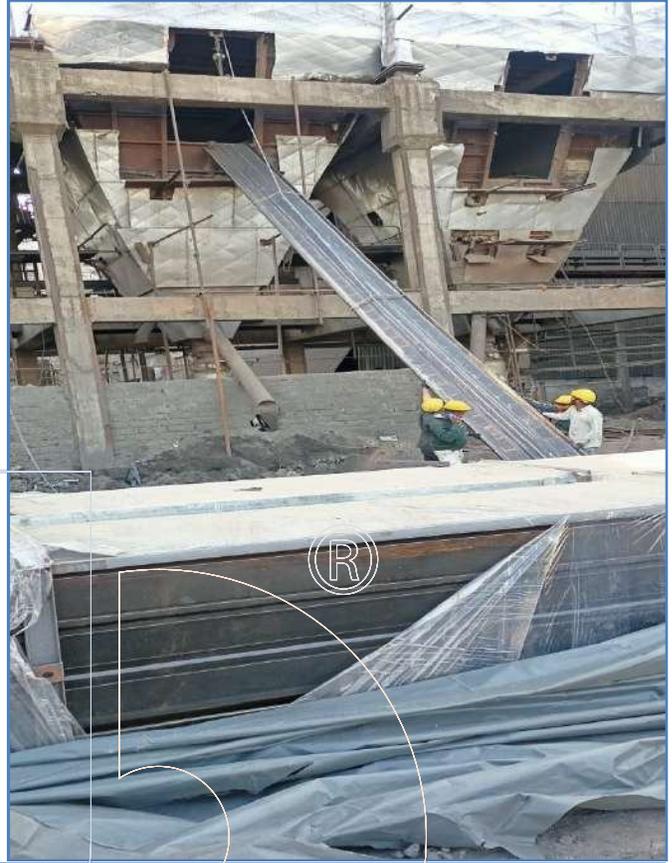
ANNEXURE-C

Maintenance work and replacement of old collecting sheet and electrodes work of 110 TPH ESP



A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:52 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.



A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:35 from IP No: 114.31.180.64.

B. 18021-Sai Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

PURCHASE ORDER									
SAL Steel Limited									
Corp. Office: Shah Alloys Corporate House, Sola-Kalol Road, Santej, Ta. Kalol Dist: Gandhinagar-382 721 (Gujarat). Regd Office : 5/1, Shreeji House, Behind M.J. Library, Ashram Road, Ahmedabad, Gujarat, India 380006 Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India									
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in									
To, DEHU ENGINEERING INDIA PVT. LTD. GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune Maharashtra 411062 Ph. 8149579733 / 020-64102689 State: 27-Maharashtra GSTIN: 27AACCD6172H1ZM PAN : AACCD6172H					Vendor Code : 113839 Order No. : SSL/HO/00651/DOM Dated : 10/06/2022 PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022 Amendment : 0 Amendment Date: Department CPP-MECH Payment Terms : 30% ADV Transport Payment Mode: to pay Bal Aga. Prof. Invoices				
PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.									
					GSTIN : 24AAHCS8284J1ZU PAN : AAHCS8284J				
Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	CPPCVL0258	COLLECTING ELECTRODE Electrode for cethar vessel make 53.2 TPH boiler ESP Type : Modified 'G' Profile MOC : IS 513 CRCA Gr. D with TC Electrode Thickness : 1.25 mm Electrode Width : 750 mm Electrode Height : 12000 mm	84213920	EACH	255.00	10,391.00	1.43	18.00	2611814.22
2	MGWGCM018	EMMITTING ELECTRODES (ESP-53.2 TPH) Type : Spiral MOC : SS 316 L with TC Wire Dia : 2.7 mm No of turns of spring : 45.5 Nos	73063090	EACH	2,200.00	250.00	1.43	18.00	542135.00
3	CPPSPR0667	Discharge Electrode frame top and bottom side of Esp 53.2 tph Material - M.S. C.R. Box pipe Size 40x 90 x2.5 mm thick Discharge Electrode/Emitting Electrod frame top and bottom side of Esp 53.2 tph Material - M.S. C.R. Box pipe Size 40x 90 x2.5 mm thick, LENGTH- 4150MM TOTAL LENGTH OF BOX PIPE- 50 X 4150= 207.5 Mtr IS-2062, MS CR- E 250 GRADE		EACH	50.00	950.00	1.43	18.00	46820.75
4	CPPSPR0669	Vertical support post square pipe for ESP 53.2 tph Size- 75x75 mm Thk- 2.7 mm Length - 12 mtrs. Material - M.S. C.R. box pipe Vertical support post square pipe for ESP 53.2 tph Size- 75x75 mm Thk- 2.7 mm Length - 12 mtrs. Material - M.S. C.R. box pipe IS- 2062 MS CR E 250 GRADE		EACH	10.00	7,560.00	1.43	18.00	74518.92
<p>Prepared By, <i>Y to Pancholi</i> 10/06/22</p> <p>Technically Verified By</p> <p>Checked By, <i>Tiger Desai</i> 10/06/2022</p> <p>Authorised Signatory, <i>Jayant</i> 10/06/22</p>									

PURCHASE ORDER										
SAL		SAL Steel Limited								
		Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat). Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006 Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India								
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in										
To, Vendor Code : 113839 DEHU ENGINEERING INDIA PVT. LTD. GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune Maharashtra 411062 Ph. 8149579733 / 020-64102689 State: 27-Maharashtra GSTIN: 27AACCD6172H1ZM PAN : AACCD6172H					Order No. : SSL/HO/00651/DOM Dated : 10/06/2022 PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022 Amendment : 0 Amendment Date: Department CPP-MECH Payment Terms : 30% ADV Transport Payment Mode: to pay Bal Aga. Prof. Invoice					
PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.					GSTIN : 24AAHCS8284J1ZU PAN : AAHCS8284J					
Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount	
5	MGCRSP0503	COLLECTING RAPPING HAMMER Material for Roller and Holding Pin is EN-8 and Frame -M.S Other Dimensions as per Drawing .	8421	EACH	50.00	891.00	1.43	18.00	43912.93	
6	MGCRSP0504	EMMITTING RAPPING HAMMER Material for Roller and Holding Pin is EN-8 and Frame -M.S Other Dimensions as per Drawing .	8421	EACH	50.00	792.00	1.43	18.00	39033.72	
7	CPPEP0002	Shock bar(bottom tadpole) For ESP 110 tph and 53.2 tph, Uneven angle of 90 x 60 mm, MOC - MS Shock bar(bottom tadpole) For ESP 53.2 tph, Uneven angle of 90 x 60 X 8 mm THK, MOC - MS		EACH	30.00	4,500.00	1.43	18.00	133069.50	
8	MGCRSP0511	SHOCK PAD,SZ: -150MM*90MM*30MM ANVIL PLATE REQUIRE FOR RAPPING OF COLLECTING ELECTRODES MATERIAL FOR SHOCK PAD PLATE -EN8		EACH	50.00	530.00	1.43	18.00	26121.05	
9	MGCRSP0509	RAPPER CLAMP Rapper Clamp (Inner Arm) Connecting Link between shaft and hammer MS rapper clamp	8421	EACH	50.00	316.80	1.43	18.00	15613.49	
10	MGCRSP0507	BUSH BEARING Rapper Mechanism Shaft of Dia 50 mm	84833000	EACH	20.00	1,976.00	1.43	18.00	38954.86	
<p>Y-h Pancholi 10/06/22</p> <p>Prepared By,</p> <p>Technically Verified By</p> <p>Yash Desai 10/6/2022</p> <p>Checked By,</p> <p>Authorised Signatory</p> <p>✓</p> <p>10/6/22</p>										

PURCHASE ORDER									
SAL Steel Limited									
<p>SAL Corp. Office: Shah Alloys Corporate House, Sola-Kalol Road, Santej, Ta. Kalol Dist. Gandhinagar-382 721 (Gujarat). Regd Office : 5/1, Shreeji House, Behind M.J. Library, Ashram Road, Ahmedabad, Gujarat, India 380006 Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India</p>									
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in									
To, Vendor Code : 113839 DEHU ENGINEERING INDIA PVT. LTD. GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune Maharashtra 411062 Ph. 8149579733 / 020-64102689 State: 27-Maharashtra GSTIN: 27AACCD6172H1ZM PAN : AACCD6172H					Order No. : SSL/HO/00651/DOM Dated : 10/06/2022 PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022 Ammendment : 0 Ammendment Date: Department CPP-MECH Payment Terms : 30% ADV Transport Payment Mode: to pay Bal Aga. Prof. Invoice				
PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.					GSTIN : 24AAHCS3284J1ZU PAN : AAHCS3284J				
Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
11	MGPACK0346	Inlet G.D. screen C type perforated plate (ESP 53.2 tph) stage 1 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 1, TOTAL NOS- 16 (1ST STAGE) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/01		EACH	16.00	13,400.00	1.43	18.00	211334.08
12	MGPACK0347	Inlet G.D. screen C type perforated plate (ESP 53.2 tph) stage 2 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 2, TOTAL NOS- 14 (2ND STAGE) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/02		EACH	14.00	12,000.00	1.43	18.00	165597.60
13	MGPACK0348	Inlet G.D. screen C type perforated (ESP 53.2 tph) stage 3 Inlet G.D. screen C- type perforated plate (ESP 53.2 tph) stage 3, MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223/03		EACH	6.00	9,560.00	1.43	18.00	56539.75
Prepared By,		Technically Verified By			Checked By,		Authorised Signatory		
J. Pancholi 10/06/22					Tiger Desai 10/6/2022		Bharatbhai Shah 10/6/22		

PURCHASE ORDER											
SAL		SAL Steel Limited									
		Corp. Office: Shah Alloys Corporate House, Sola-Kalol Road, Santej, Ta. Kalol Dist: Gandhinagar-382 721 (Gujarat). Regd Office : 5/1, Shreeji House, Behind M.J. Library, Ashram Road, Ahmedabad, Gujarat, India 380006 Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India									
Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in											
To, DEHU ENGINEERING INDIA PVT. LTD. GATE NO : 390, DEHU-ALANDI ROAD, TALAWADE, Pune Maharashtra 411062 Ph. 8149579733 / 020-64102689 State: 27-Maharashtra GSTIN: 27AACCD6172H1ZM PAN : AACCD6172H					Vendor Code : 113839		Order No. : SSL/HO/00651/DOM Dated : 10/06/2022 PR No./Date : SSL/PR/002634/ENG-03/02/2022, SSL/PR/002769/ENG-17/02/2022				
					Amendment : 0 Amendment Date:		Department CPP-MECH				
					Payment Terms : 30% ADV		Transport Payment Mode: to pay Bal Aga. Prof. Invoice				
PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.							GSTIN : 24AAHCS8284J1ZU PAN : AAHCS8284J				
Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount		
14	MGPACK0349	Outlet G.D. screen C type perforated(ESP 53.2 tph) Outlet G.D. screen C type perforated plate (ESP 53.2 tph) MOC- MS- IS-2062 DRG NO-SAL-CPP-800-00-00-223 Above all items before manufacturing Drawing will be approved by us.		EACH	11.00	8,150.00	1.43	18.00	88368.01		
Remarks : REQUIRED FOR 53.2 TPH WHRB ESP DAMAGED REPAIRING WORK (POLLUTION CONTROL)						Sub-Total : 4,093,833.88					
Delivery Terms Ex. Your Works Inspection To be done by us at our end. Transportation Extra At Actual Certificate Requirement TC Required Guarantee/Warranty NA Tolerances NA Delivery Schedule Within 06-08 Weeks P & F Charges Inclusive						IGST 18.000% 736,890.00					
						Total P.O Value : 4,830,723.88					
Amount (in words) : INR Forty Eight Lakh Thirty Thousand Seven Hundred Twenty Three and Eighty Eight Paise Only											
(1)It is mandatory to mention this Order Number, Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham, Gujarat											
Jh Pancholi 10/06/22			Technically Verified By			Ejha Jyoti Desai 10/6/2022		Checked By,		Bharat Bhai Shah 10/6/22 Authorised Signatory	
Prepared By,											

SERVICE / WORK ORDER

SAL**SAL Steel Limited**

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat),

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1124638

S R ENGINEERS

Shed No. 44, Sriram Industrial Park, Shahwadi, Narol

Ahmedabad Gujarat 382405

Ph. 9712920290 / 9327277881

State: 24-Gujarat

GSTIN: 24ACAFS1709A1ZU

PAN : ACAFS1709A

Order No. : SSL/HO/00075/SER Dated : 17/06/2022

PR No./Date : SSL/PR/00088/SER-25/05/2022,
SSL/PR/00090/SER-25/05/2022

Amendment : 0 Amendment Date:

Department CPP-MECH

Payment Terms : As per Remarks

Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000674	JOB WORK-1 Service charges for 53.2TPH WHRB Boiler ESP CASING Dismantling, fabrication and erection work	993717	EACH	1.00	450,000.00	0.00	18.00	450000.00
2	3000674	JOB WORK-1 53.2 TPH WHRB ESP INTERNALS OF ALL 3 FIELDS REVAMPING AND RETROFITTING WORKS. SCOPE OF WORK; Collecting /discharge electrodes replacement work Rapping mechanism replacement and repairing work, Shaft/Support insulators replacement work. Internal structures repairing and replacement works. Dismantling and Erection of Inlet/ Outlet	998717	EACH	1.00	1,200,000.00	0.00	18.00	1200000.00

Yk. Pancholi
17/06/22

Prepared By,

Technically Verified By

Jagan
Jagan Desai
17/6/2022

Checked By,

✓

Bharatbhai Shah
17/6/22

Authorised Signatory

Created by : Yashesh Pancholi

Page 1 of 3

BHARATBHAI SHAH

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:35 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.

SERVICE / WORK ORDER



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1124638
 S R ENGINEERS
 Shed No. 44, Sriram Industrial Park, Shahwadi, Narol
 Ahmedabad Gujarat 382405
 Ph. 9712920290 / 9327277881
 State: 24-Gujarat
 GSTIN: 24ACAFS1709A1ZU
 PAN : ACAFS1709A

Order No. : SSL/HO/00075/SER Dated : 17/06/2022

PR No./Date : SSL/PR/00088/SER-25/05/2022,
SSL/PR/00090/SER-25/05/2022

Amendment : 0 Amendment Date:

Department CPP-MECH

Payment Terms : As per Remarks

Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED. CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
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Remarks :

Payment Term : 25% advance & 25% after completing the all above 3 jobs & balance 50% within 15 days after completion of work.

S R ENGINEERS SCOPE OF WORKS:

- All Manpower,Tools & Machinery, Mobilization and Demobilization.
- All Consumables
- Govt. Formalities
- WC Policy for Worker
- IBR Formalities for Bed Coil tubes only.
- Radiography for Bed Coil tube
- All PPE will be provided to your manpower.
- Scaffolding material
- APH Leak Test, Bed Coil Hydraulic Test with IBR formalities and ESP Pressure/Smoke Test must done by you.

Note :

- For ESP Insulation work, S R Engineers will provide the scaffolding material with fixing & dismantling.
- S R Engineers will mobilize around total 100 manpower for day & night shift.

SAL STEEL LTD SCOPE OF WORKS:

- Labour Accommodation
- Food free of cost
- IBR Annual Inspection Liaison Expense & Legal Charges.
- Hydra & Crane with Diesel, Electricity, Water Supply,Store & Office Room.
- Refectory removing & fixing work.
- Insulation removing & fixing work
- For Fabrication work of Bed Coil , APH and ESP plate & structure will be provide by us free of cost

ESP 53.2 TPH OUTER CASING REPAIRING AND REPLACEMENT WORK

Delivery Terms	F.O.R. up to Sal Steel Ltd Plant
Inspection	To be done by us at our end.
Transportation	Inclusive
Certificate Requirement	NA

Sub-Total : 1,650,000.00

CGST 9.000% 148,500.00

SGST 9.000% 148,500.00

J. V. Pancholi
17/06/22

Prepared By,

Technically Verified By

Jyoti Desai
17/6/2022

Checked By,



Bharat Bhai Shah
17/6/22

Authorised Signatory

SERVICE / WORK ORDER

SAL**SAL Steel Limited**

Corp. Office: Shah Alloys Corporate House, Sola-Kalol Road, Santej, Ta. Kalol Dist: Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1, Shreeji House, Behind M.J. Library, Ashram Road, Ahmedabad, Gujarat, India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, S R ENGINEERS Shed No. 44, Sriram Industrial Park, Shahwadi, Narol Ahmedabad Gujarat 382405 Ph. 9712920290 / 9327277881 State: 24-Gujarat GSTIN: 24ACAFS1709A1ZU PAN : ACAFS1709A	Vendor Code : 1124638	Order No. : SSL/HO/00075/SER Dated : 17/06/2022 PR No./Date : SSL/PR/00088/SER-25/05/2022, SSL/PR/00090/SER-25/05/2022 Amendment : 0 Amendment Date: Department CPP-MECH Payment Terms : As per Remarks Transport Payment Mode paid
---	------------------------------	--

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
	Guarantee/Warranty	NA							
	Tolerances	NA							
	Delivery Schedule	Within 30 Weeks							
Total P.O Value :									1,947,000.00

Amount (in words) : INR Nineteen Lakh Forty Seven Thousand Only

(1)It is mandatory to mention this Order Number, Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham, Gujarat

J. K. Pancholi
17/06/22

Prepared By,

Technically Verified By

Jagan
Jagan Desai
17/06/2022

Checked By,

✓
Jagan
17/06/22

Authorised Signatory

Created by : Yashesh Pancholi

Page 3 of 3

BHARATBHAI SHAH



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej, Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125976
 SHREE BHAVANI FABRICATORS & ENGINEERS(NEW)
 2ND FLOOR, NO 701-703, SHREE CHAMBER OFFICE, OPP
 M.E.M SCHOOL, PORBANDAR Gujarat 360575
 Ph. 9824228706
 State: 24-Gujarat
 GSTIN: 24AEMFS8611P1ZC
 PAN : AEMFS8611P

Order No. : SSL/HO/000242/SER Dated : 31/12/2021
 PR No./Date : SSL/PR/000324/SER-24/12/2021

Ammendment : 1 Ammendment Date: 24/02/2022
 Department CPP-MECH
 Payment Terms : AFTER SUBMISSION OF INVOICE
 Transport Payment Mode paid

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS &
 CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES
 AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU
 PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000674	JOB WORK-1 Service charges for 110 TPH AFBC boiler ESP Internals retrofitting & revamping work. Scope of works : As per Annexure.	998717	EACH	1.00	465,000.00	0.00	18.00	465000.00

Remarks :

Payment Terms : 20 % advance against mobilization balance 80% after
 completion of work.

Delivery Schedule : Within 12 days (Team of 20-30 person will be deployed
)

Delivery Terms F.O.R up to Sal Steel Ltd Plant
 Inspection To be done by us at our end.
 Transportation Inclusive
 Certificate Requirement NA
 Guarantee/Warranty NA
 Tolerances NA
 Delivery Schedule Within 12 Days
 Lodging & Boarding Bare by us.

Sub-Total : 465,000.00
 CGST 9.000% 41,850.00
 SGST 9.000% 41,850.00

Total P.O Value : 548,700.00

Amount (in words) : INR Five Lakh Forty Eight Thousand Seven Hundred Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to
 Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is
 issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement
 are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By,

Technically Verified By

Checked By,

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:35 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

Created by: Jaydipsingh Vaghela
 and undertakes that the furnished information is CORRECT & ACCURATE.



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To,
Vendor Code : 1125880
NIMPRA ENTERPRISES
Bldg No : AQ-1, Gala No :124
Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane Maharashtra
421302
Ph. 9324912606 / 022-40241205
State: 27-Maharashtra
GSTIN: 27ATAPK2388Q1Z2
PAN : ATAPK2388Q

Order No. : SSL/HO/001686/DOM Dated : 03/12/2021
PR No./Date : SSL/PR/001342/ENG-01/09/2021,
SSL/PR/001423/ENG-08/09/2021

Amendment : 0 Amendment Date:

Department CPP-MECH

Payment Terms : 10% ADV Transport Payment Mode: to pay
Bal Aga.
Prof. Invoice

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS &
CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES
AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	CPPCVL0258	COLLECTING ELECTRODE Electrode for cethar vessel make 110 TPH boiler ESP Type : Modified 'G' Profile MOC : IS 513 CRCA Gr. D with TC Electrode Thickness : 1.25 mm Electrode Width : 750 / 735 mm Electrode Height : 12000 mm	84213920	EACH	100.00	9,790.00	0.00	18.00	979000.00
2	MGWGCM0251	EMMITTING ELECTRODE Type : Spiral MOC : SS 316 L with TC Wire Dia : 2.7 mm No of turns of spring : 45.5 Nos	8421	EACH	700.00	207.90	0.00	18.00	145530.00
3	MGCRSP0503	COLLECTING RAPPING HAMMER Outer Arm	8421	EACH	30.00	891.00	0.00	18.00	26730.00
4	MGCRSP0504	EMMITTING RAPPING HAMMER Outer Arm	8421	EACH	30.00	792.00	0.00	18.00	23760.00
5	MGCRSP0509	RAPPER CLAMP Rapper Clamp (Inner Arm) Connecting Link between shaft and hammer MS rapper clamp as per CVPL design	8421	EACH	50.00	316.80	0.00	18.00	15840.00

Prepared By

Technically Verified By

Checked By

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:09 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

Created by : Jaydipsingh Vaghela

Page 1 of 2

and undertakes that the furnished information is CORRECT & ACCURATE.



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, NIMPRA ENTERPRISES Bldg No : AQ-1, Gala No :124 Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane Maharashtra 421302 Ph. 9324912606 / 022-40241205 State: 27-Maharashtra GSTIN: 27ATAPK2388Q1Z2 PAN : ATAPK2388Q	Vendor Code : 1125880	Order No. : SSL/HO/001686/DOM Dated : 03/12/2021 PR No./Date : SSL/PR/001342/ENG-01/09/2021, SSL/PR/001423/ENG-08/09/2021 Ammdment : 0 Ammdment Date: Department CPP-MECH Payment Terms : 10% ADV Transport Payment Mode: to pay Bal Aga. Prof. Invoice
---	-----------------------	--

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
6	MGPIFT0161	U-clamp for collecting electrodes locking Size –inner width-52mm Height &lengh -50mm each Thk-2.5 mm M.S. plate U Clamp Locking Size : Inner Width : 52 mm Height : 50 mm Length : 57 mm Thickness : 2.5 mm MS Plate All above items before manufacturing drawing will be approved by us.		EACH	300.00	44.55	0.00	18.00	13365.00

Remarks :

REQUIRE FOR 110 TPH BOILER ESP (POLLUTION CONTROL)

Sub-Total : 1,204,225.00

IGST 18.000% 216,760.00

Delivery Terms	Ex,Your Works
Inspection	To be done by us at our end.
Transportation	Extra At Actual
Certificate Requirement	NA
Guarantee/Warranty	NA
Tolerances	NA
Delivery Schedule	Within 15-18 days

Total P.O Value : 1,420,985.00

Amount (in words) : INR Fourteen Lakh Twenty Thousand Nine Hundred Eighty Five Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By, Technically Verified By, Checked By,

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:09 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

Created by : Jaydipsinh Vaghela and undertakes that the furnished information is CORRECT & ACCURATE.



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej, Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 1125880
 NIMPRA ENTERPRISES
 Bldg No : AQ-1, Gala No :124
 Rajlaxmi Commercial Complex, Kalher , Bhiwandi Thane
 Maharashtra 421302
 Ph. 9324912606 / 022-40241205
 State: 27-Maharashtra
 GSTIN: 27ATAPK2388Q1Z2
 PAN : ATAPK2388Q

Order No. : SSL/HO/000208/SER Dated : 16/11/2021
 PR No./Date : SSL/PR/000252/SER-19/10/2021

Amendment : 0 Amendment Date:
 Department CPP Electrical & Instrumentation
 Payment Terms : Against Proforma Invoice
 Transport Payment Mode to pay

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No.	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	3000758	TRCC controller Precicon-II(S) Ador ESP TR Controller Repairing Charges Sr No : 2621-03-11-2004 & 4986-03-08-2012		EACH	2.00	20,000.00	0.00	18.00	40000.00

Remarks :

Repairing spare part for Adore ESP panel purpose.

Delivery Terms Ex.Your Works
 Inspection To be done by us at our end.
 Transportation Extra At Actual
 Certificate Requirement ---
 Guarantee/Warranty ---
 Tolerances Na
 Delivery Schedule Within 1 Week
 P & F Charges N.A
 Loading Charges N.A

Sub-Total : 40,000.00
 IGST 18.000% 7,200.00

Total P.O Value : 47,200.00

Amount (in words) : INR Forty Seven Thousand Two Hundred Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By,

Technically Verified By

Checked By,

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:09 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

Created by: Minal Patel and undertakes that the furnished information is CORRECT & ACCURATE.

791
ANNEXURE-D

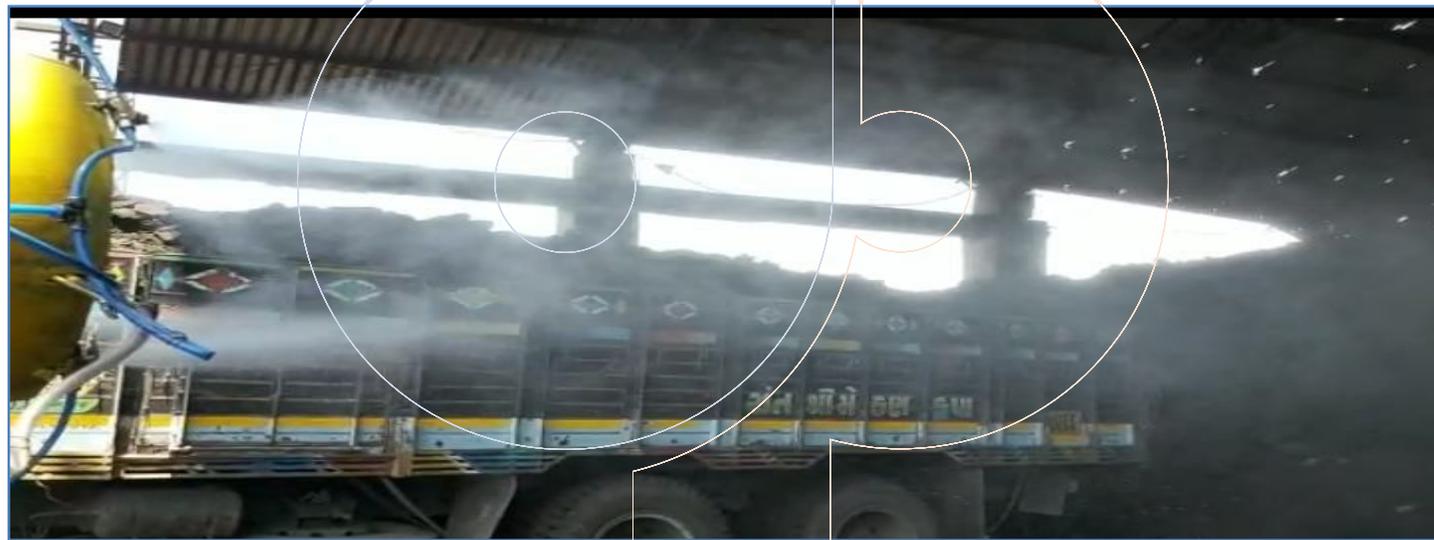
- Control of emission from conveyer system covered our conveyer belt with CANOPY.

CANOPY Work



- We are water fogging at Coal shed during coal handling to control of pollution.

Water Fogging system



Water fogging at Ground hopper.



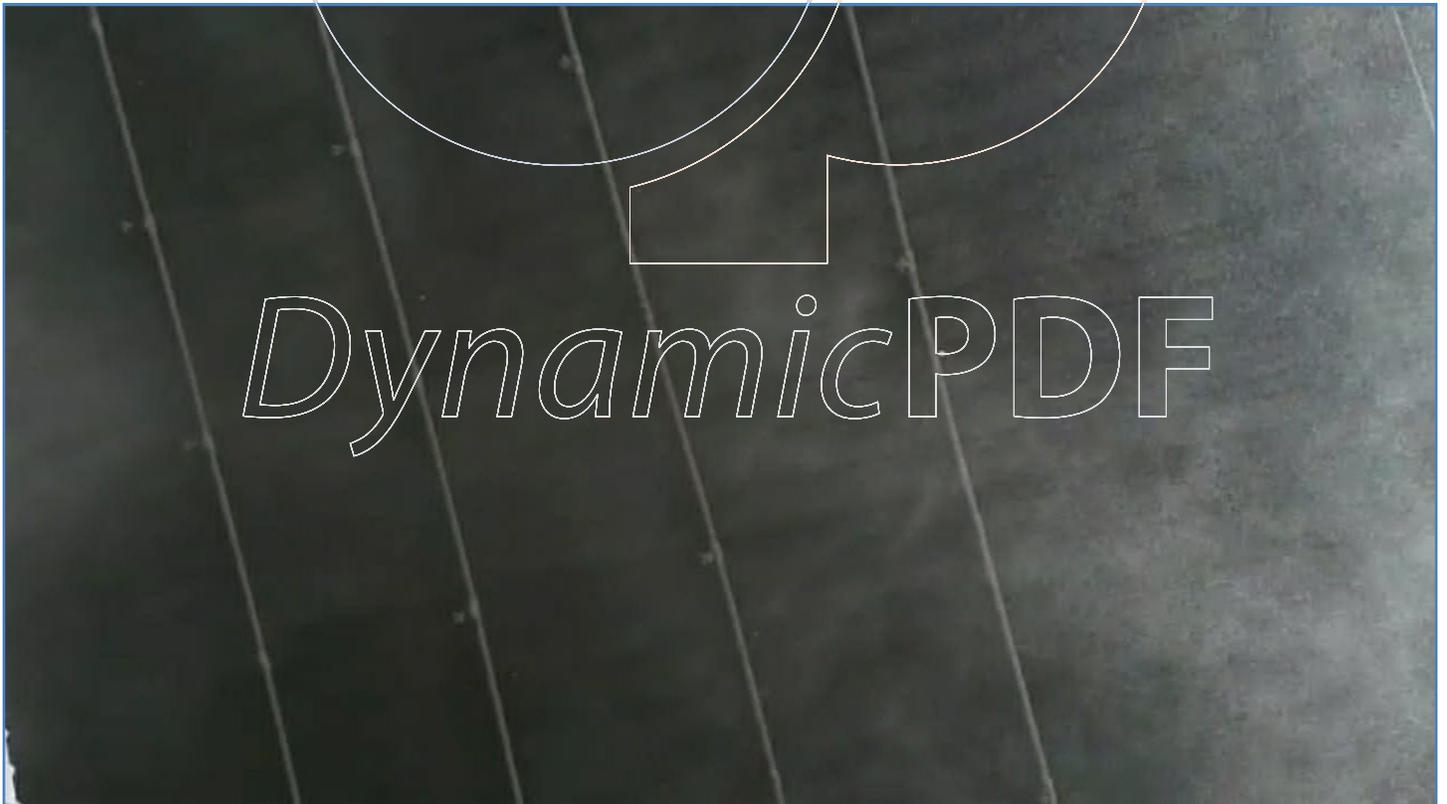
Water fogging during coal unloading.



Water fogging during fly ash loading in bulker.



Water Fogging system installed at coal ground hopper & coal shed



Fly ash utilization in Block plant

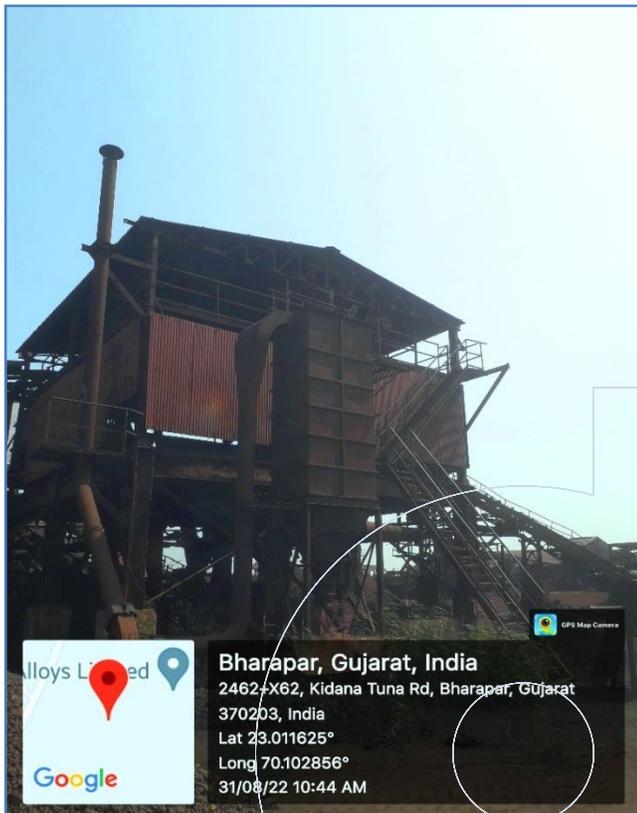


DynamicPDF

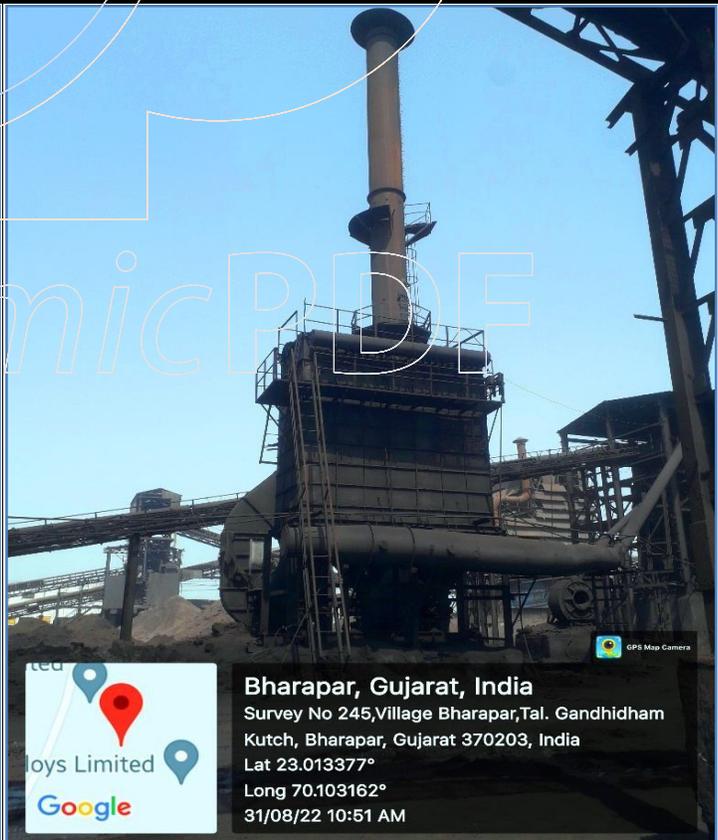
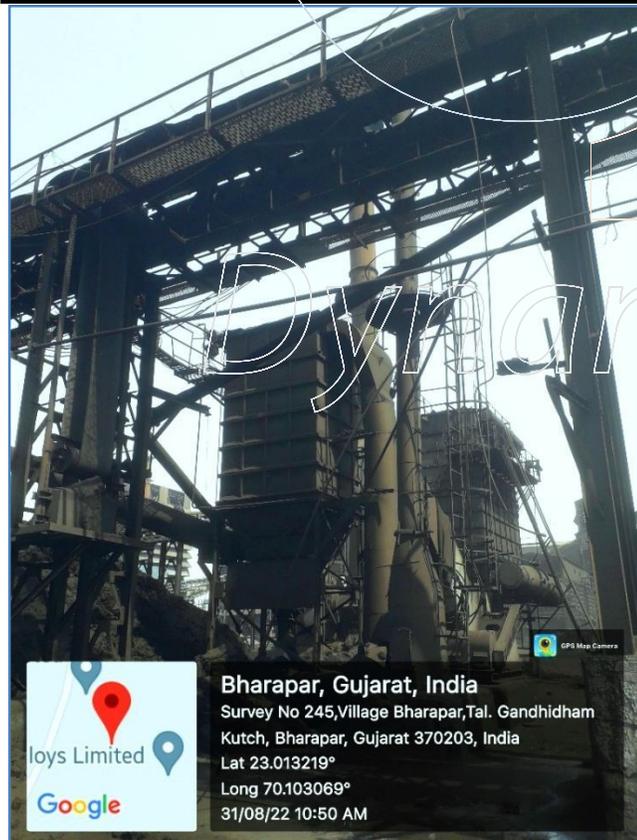
BLOCK MACHINE



ANNEXURE-E



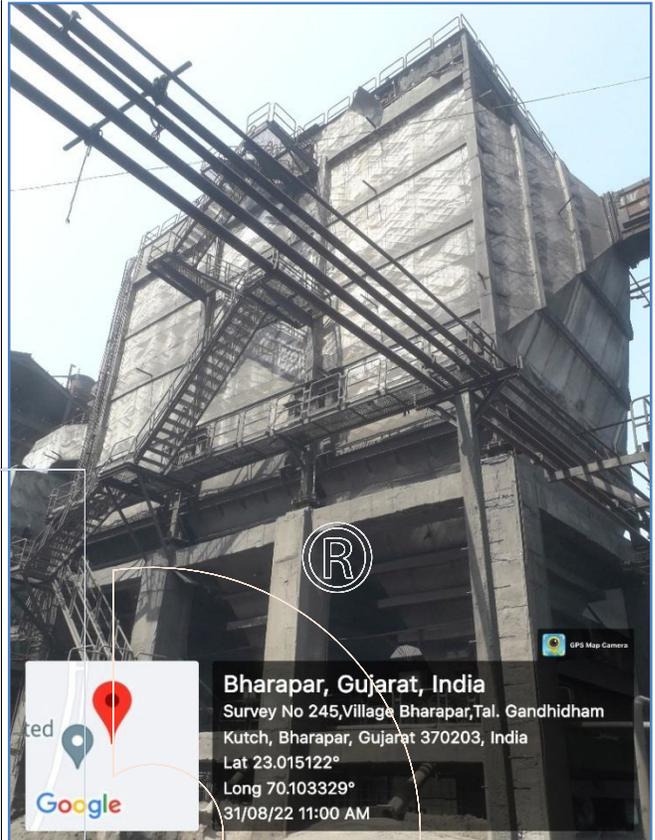
At Crushing & screening (coal circuit) & Crushing & screening (iron ore circuit) Bag filter installed for Dust Abstraction.



At Coal transfer Point & Product separation point Bag filter installed for Dust Abstraction.

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:16:00 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

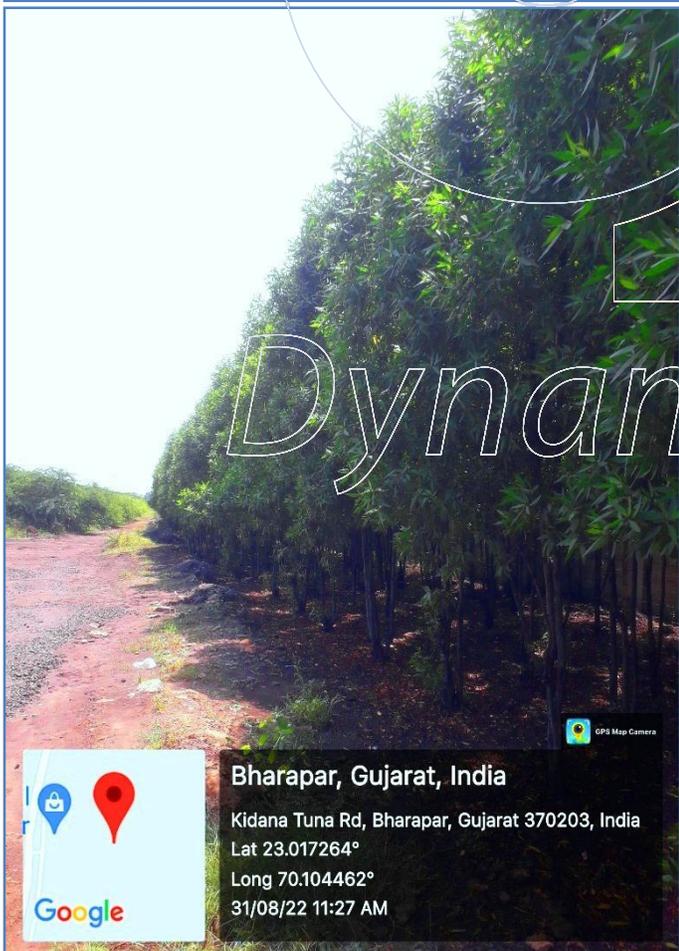
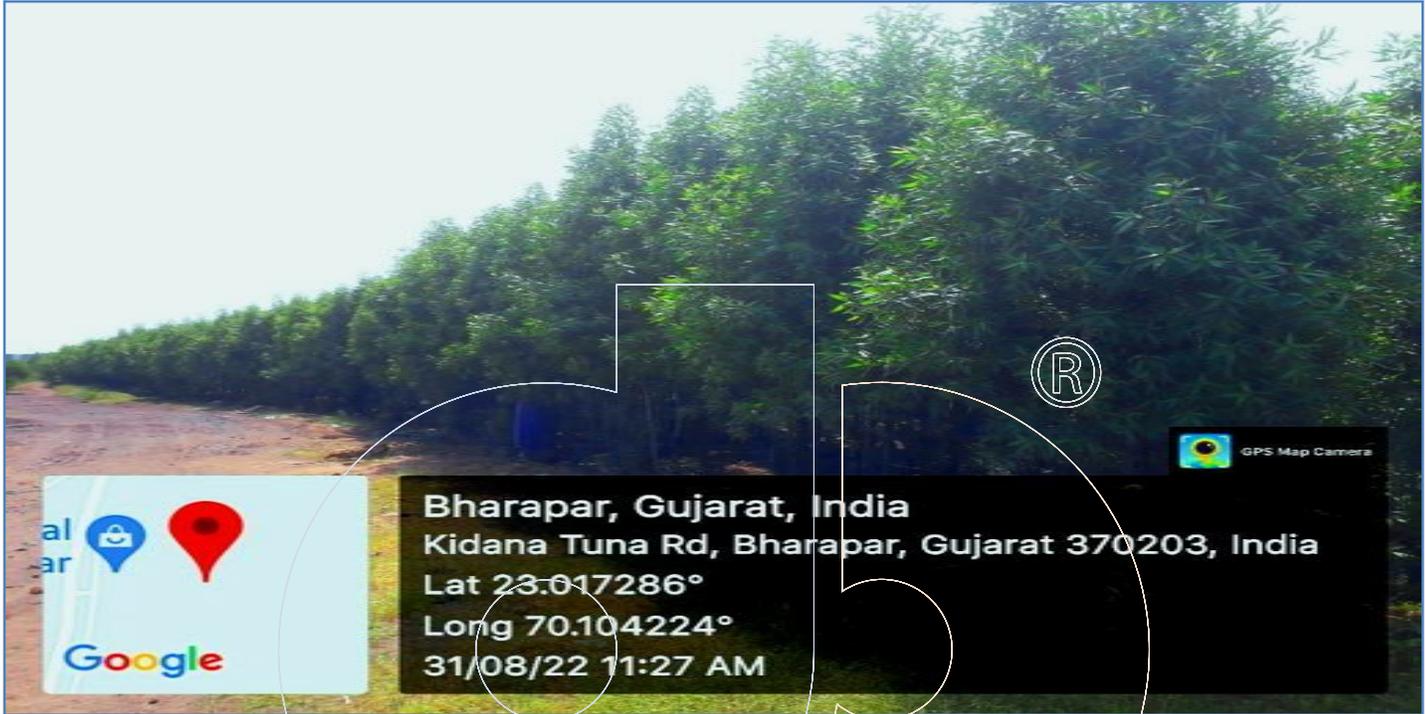


At AFBC & West heat recovery boiler installed Electrostatic Precipitator.

DynamicPDF

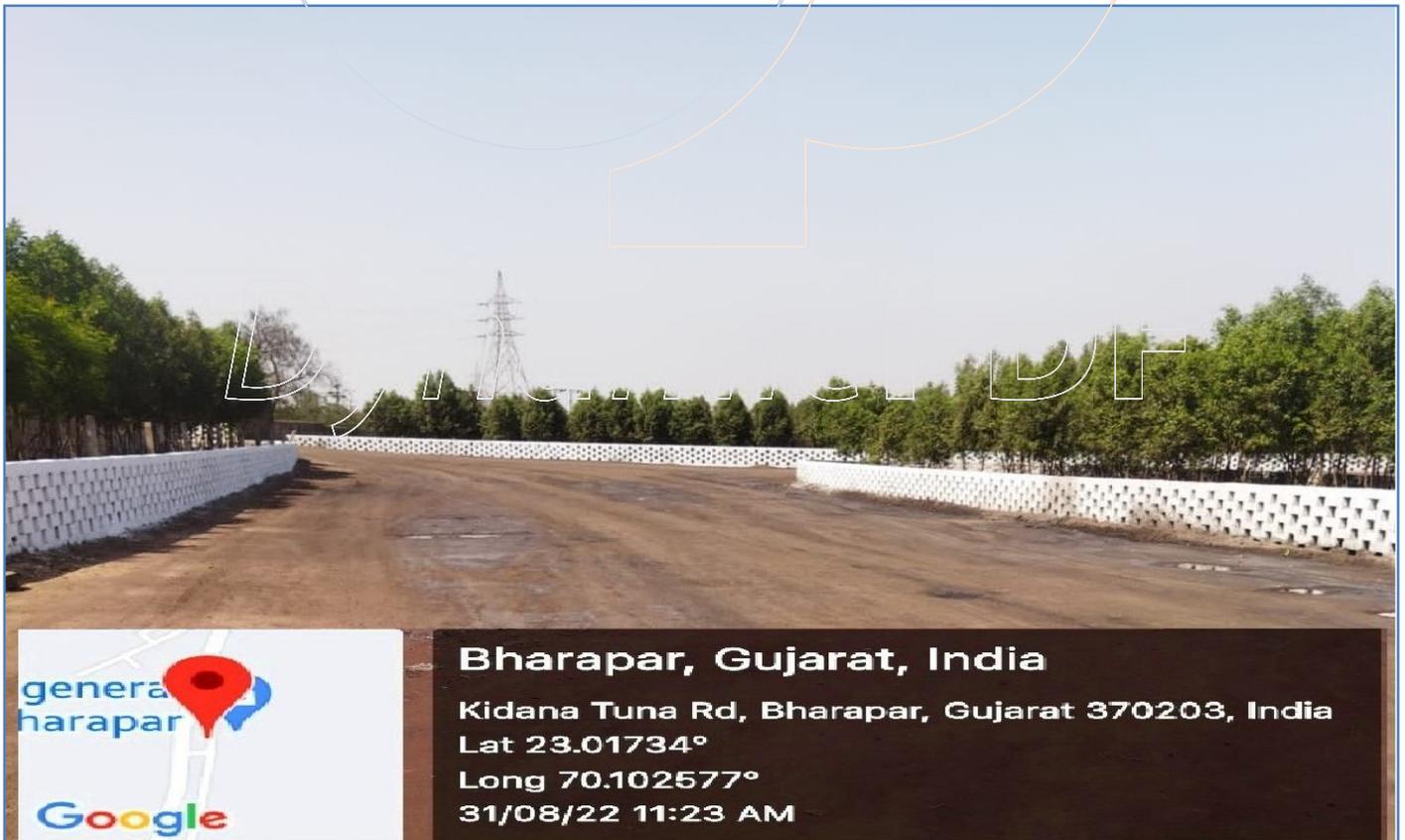
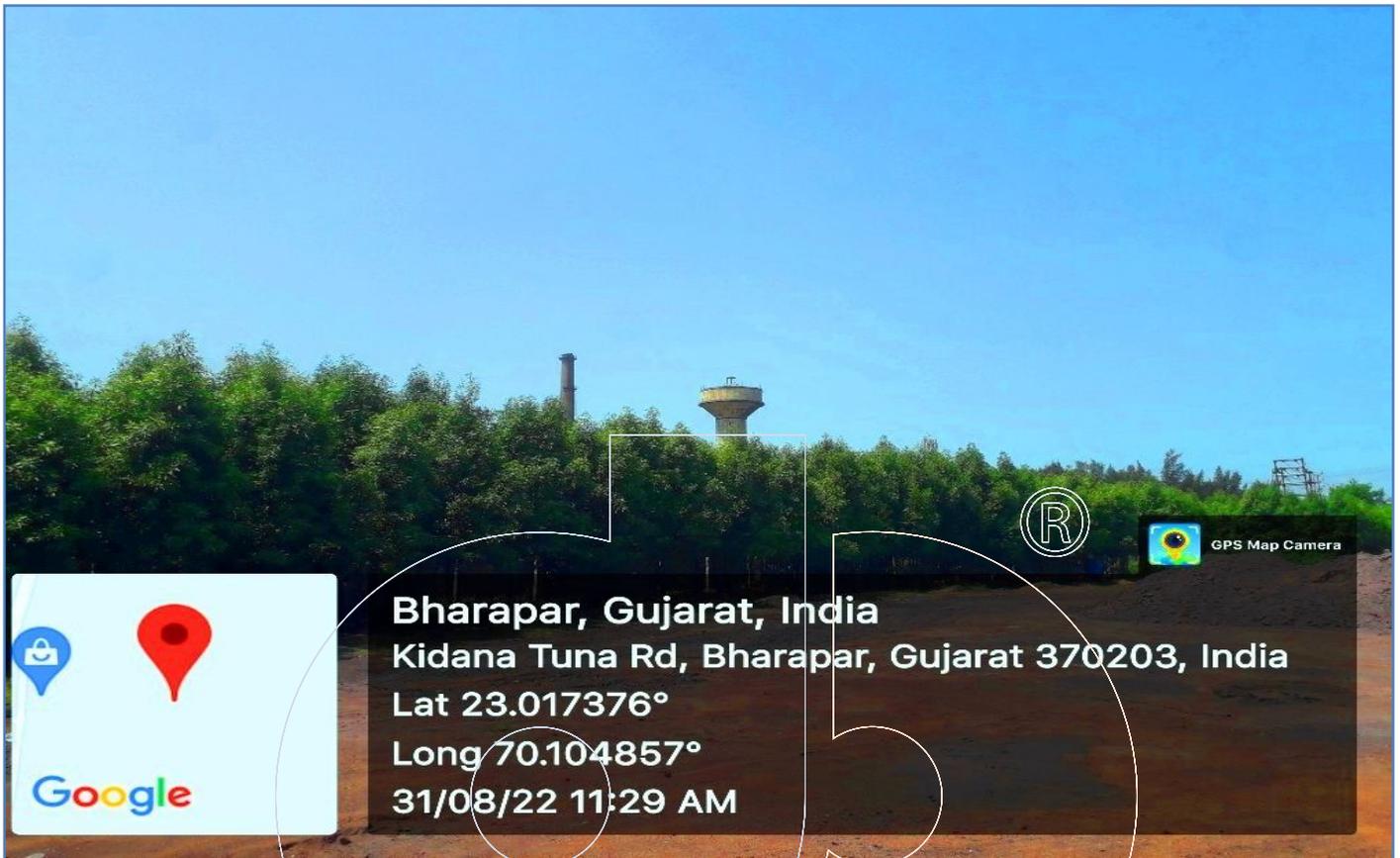
ANNEXURE-F

THREE TIER PLANTATION ALONG WITH PLANT BOUNDARY AREA



A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility and undertakes that the furnished information is CORRECT & ACCURATE.

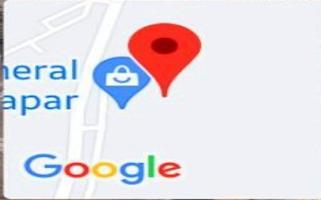


A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility
and undertakes that the furnished information is CORRECT & ACCURATE.



GPS Map Camera



Bharapar, Gujarat, India

2492+MQ6, Kidana Tuna Rd, Kidana, Bharapar, Gujarat 370203, India

Lat 23.017726°

Long 70.103549°

31/08/22 11:25 AM



GPS Map Camera



Bharapar, Gujarat, India

2492+MQ6, Kidana Tuna Rd, Kidana, Bharapar, Gujarat 370203, India

Lat 23.017273°

Long 70.10354°

31/08/22 11:24 AM



31/08/2022 10:31 AM GMT+05:30

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

and undertakes that the furnished information is CORRECT & ACCURATE.



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, Vendor Code : 114610
 ORBIT INDUSTRIES
 313, SHIKHAR COMPLEX, GURUKUL ROAD, MEMNAGAR,
 Ahmedabad Gujarat 380052
 Ph. 9879004424 / 079-30123100
 State: 24-Gujarat
 GSTIN: 24AAPHS1792E1ZW
 PAN : AAPHS1792E

Order No. : SSL/HO/00904/DOM Dated : 12/08/2022
 PR No./Date : SSL/PR/00990/ENG-02/08/2022

Amendment : 2 Amendment Date: 22/08/2022
 Department POLLUTION CONTROL
 Payment Terms : As per Transport Payment Mode: to pay
 Remarks

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS &
 CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES
 AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount
1	GENELE0582	10 KLD - Sewage Treatment Plant For install 10 KLD - Sewage Treatment Plant to treat domestic waste water. ---- ORBIT---MBBR INSTALLATION AND COMMISSIONING & SUPERVISION INCLUSIVE IN ABOVE PRICES.		EACH	1.00	475,000.00	0.00	18.00	475000.00

DynamicPDF

Prepared By

Technically Verified By

Checked By,

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

Created by : Mayur Shah and undertakes that the furnished information is CORRECT & ACCURATE.



SAL Steel Limited

Corp.Office:Shah Alloys Corporate House,Sola-Kalol Road, Santej,Ta.Kalol Dist:Gandhinagar-382 721 (Gujarat).

Regd Office : 5/1,Shreeji House,Behind M.J. Library,Ashram Road,Ahmedabad,Gujarat,India 380006

Works Address : Factory- Survey No 245, Village Bharapar, Tal Gandhidham, Dist. Kutch, Gujarat 370203, India

Office Phone : 02764661100 Email : supplychain@salsteel.co.in Website : www.salsteel.co.in

To, ORBIT INDUSTRIES 313, SHIKHAR COMPLEX, GURUKUL ROAD, MEMNAGAR, Ahmedabad Gujarat 380052 Ph. 9879004424 / 079-30123100 State: 24-Gujarat GSTIN: 24AAPHS1792E1ZW PAN : AAPHS1792E	Vendor Code : 114610	Order No. : SSL/HO/00904/DOM Dated : 12/08/2022 PR No./Date : SSL/PR/00990/ENG-02/08/2022 Ammdment : 2 Ammdment Date: 22/08/2022 Department POLLUTION CONTROL Payment Terms : As per Transport Payment Mode: to pay Remarks
--	----------------------	--

PLEASE ARRANGE TO SUPPLY THE FOLLOWING ITEMS AS PER THE SPECIFICATIONS AND ITEMS & CONDITIONS GIVEN BELOW/OVERLEAF/ ATTACHED WITH OUT PREJUDICE TO THE DELIVERY DATES AGREED, CHALLAN & INVOICE TO BE PREPARED ON WORKS ADDRESS.

GSTIN : 24AAHCS8284J1ZU

PAN : AAHCS8284J

Sr. No	Item Code	Particulars	HSN Code	Unit	Qty	Rate	Disc%	Tax%	Amount

Remarks :

As per mentioned in our GPCB CCA. Required install 10 KLD- STP to treat domestic waste water.

PAYMENT TERMS :- 30% ADVANCE and 40% against readiness of material & balance 30% against Commissioning and erection MOM as satisfactory.

Delivery Terms	EX-SURAT
Inspection	To be done by us at our end.
Transportation	EXTRA AT ACTUAL
Certificate Requirement	---
Guarantee/Warranty	12 MONTHS from DATE OF ERECTION.
Tolerances	Na
Delivery Schedule	3-4 Weeks.
P & F Charges	NIL
Loading Charges	NIL

Sub-Total : 475,000.00

CGST	9.000%	42,750.00
SGST	9.000%	42,750.00

Total P.O Value : 560,500.00

Amount (in words) : INR Five Lakh Sixty Thousand Five Hundred Only

(1)It is mandatory to mention this Order Number,Order Date & HSN code on the Invoice (2)This order is strictly Subject to Ahmedabad Jurisdiction only (3)Payment against your invoice will not be considered due until final approved inspection certificate is issued by authorised signatory from SAL Steel Ltd (4)This order can be cancelled without intimation if conditions of order/agreement are not fulfilled (5)In case of delivery at transporter godown, it should be Gandhidham,Gujarat

Prepared By, Technically Verified By, Checked By,

Authorised Signatory

A. Odour Control Plan (OCP) Uploaded in XGN on 06/09/2022 11:15:43 from IP No: 114.31.180.64.

B. 18021-Sal Steel Ltd accepts the LEGAL responsibility

and undertakes that the furnished information is CORRECT & ACCURATE.

ANNEXURE-H
RECHARGE WELL



Anand Vishwakarma, Ritu

From: Anand Vishwakarma, Ritu
Sent: 10 October 2022 18:16
To: 'eldflegal@gmail.com'
Cc: Attri, Sumit
Subject: Progress report on behalf of R 6 filed before GPCB - R 2 - OA No. 104 of 2019
Attachments: Progress report filed by R 6 before GPCB.pdf

Dear Sir,

Please find attached a copy of the progress report filed by Respondent No. 6 in response to the letter dated July 1, 2022 sent by Respondent No. 2 to Respondent No. 6 by way of advance service in the captioned matter.

Kindly acknowledge the receipt of the mail.

Warm regards
Ritu